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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

Amal

Dur

Abrechnung

Representing counsel for petitioner present stating that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for IRP present. Counsel for Financial Creditor present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 22.02.2018.

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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